GOVERNMENT OF INDIA MINISTRY OF POWER

LOK SABHA UNSTARRED QUESTION NO.3720 TO BE ANSWERED ON 03.01.2019

ELECTRICITY TO HOUSEHOLDS UNDER SAUBHAGYA SCHEME

†3720. SHRI BIDYUT BARAN MAHATO:

SHRI SUMEDHANAND SARSWATI: SHRI NARANBHAI KACHHADIYA: SHRI CHANDRA PRAKASH JOSHI:

Will the Minister of POWER be pleased to state:

- (a) whether the Government has fixed target to provide electricity to 100 percent households under 'Saubhagya' scheme;
- (b) if so, the percentage of households provided electricity so far under the said scheme along with the details thereof, State- wise;
- (c) whether the Government has allocated funds to State Governments for the said scheme; and
- (d) if so, the details of the said allocation, State-wise?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND NEW & RENEWABLE ENERGY

(SHRI R. K. SINGH)

(a) & (b): Government of India launched Pradhan Mantri Sahaj Bijli Har Ghar Yojana - Saubhagya with the aim to achieve universal household electrification by providing electricity connections to all households in rural and all poor households in urban areas by March, 2019.

As informed by the States, 99.53% of total households were electrified as on 31.12.2018 since launch of Saubhagya. The State-wise details are given at Annexure-I.

(c) & (d): Under Saubhagya funds are released against sanctioned projects in installments, based on the reported utilisation of amount in the previous installment(s) and fulfillment of stipulated conditionalities. Accordingly, grant of Rs.2958 crore has been disbursed to the States under Saubhagya Scheme up to 30.11.2018. State-wise details are present at Annexure-II.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO. 3720 TO BE ANSWERED IN THE LOK SABHA ON 03.01.2019.

Status of Household Electrification under Saubhagya

As on 31.12.2018

			As on 31.12.2018
SI. No.	State	Households electrified	Household Electrification
		w.e.f. 11.10.2017	(%)
		(Since launch of	
		Saubhagya)	
1	Andhra Pradesh	1,56,072	100.00%
2	Arunachal Pradesh	42,608	100.00%
3	Assam	13,16,135	91.87%
4	Bihar	32,59,041	100.00%
5	Chhattisgarh	6,84,262	99.38%
6	Goa	-	100.00%
7	Gujarat	41,317	100.00%
8	Haryana	52,774	100.00%
9	Himachal Pradesh	12,891	100.00%
10	Jammu & Kashmir	3,77,578	100.00%
11	Jharkhand	13,55,930	100.00%
12	Karnataka	3,02,204	100.00%
13	Kerala	-	100.00%
14	Madhya Pradesh	19,84,264	100.00%
15	Maharashtra	10,96,642	100.00%
16	Manipur	1,02,217	100.00%
17	Meghalaya	94,942	83.05%
18	Mizoram	27,803	100.00%
19	Nagaland	1,32,507	100.00%
20	Odisha	23,99,186	100.00%
21	Puducherry	912	100.00%
22	Punjab	386	100.00%
23	Rajasthan	15,48,126	97.52%
24	Sikkim	14,900	100.00%
25	Tamil Nadu	2,170	100.00%
26	Telangana	4,46,020	100.00%
27	Tripura	1,36,408	100.00%
28	Uttar Pradesh	74,06,767	100.00%
29	Uttarakhand	2,17,292	100.00%
30	West Bengal	7,32,290	100.00%
	Total	2,39,43,644	99.53%

ANNEXURE REFERRED TO IN REPLY TO PARTS (c) & (d) OF UNSTARRED QUESTION NO. 3720 TO BE ANSWERED IN THE LOK SABHA ON 03.01.2019.

State-wise Grant disbursed under Saubhagya (since its inception on 11.10.2018)

As on 30.11.2018

SI. No.	Name of the State	Grant disbursed (Rs. in Crore)
1	Arunachal Pradesh	151
2	Assam	328
3	Bihar	115
4	Chhattisgarh	196
5	Himachal Pradesh	1
6	J&K	53
7	Jharkhand	143
8	Kerala	15
9	Madhya Pradesh	407
10	Maharashtra	67
11	Manipur	6
12	Meghalaya	27
13	Mizoram	29
14	Nagaland	34
15	Odisha	76
16	Rajasthan	23
17	Tripura	102
18	Uttar Pradesh	1,124
19	Uttarakhand	13
20	West Bengal	47
Total		2,958
